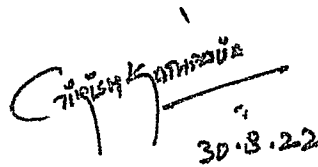


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.17991-18141/F.1(3)/Gaz/2022 Dated 30.05.2022 and in exercise of the powers conferred under Rule 13 of Delegation of Financial Powers Rules, 1978 and General Financial Rules the undersigned, as Head of the Department hereby declares **Sh. Murari Prasad Singh, Judge, Family Court (Central) Tis Hazari Courts, Delhi** as Head of Office in place of Sh. Ankur Jain, an Officer of Delhi Higher Judicial Service, in respect of the Establishment of this office as well as Judicial Officers, with immediate effect, till further orders.

However, the correspondence with the High Court of Delhi will be done only through the undersigned.


30.8.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

No. 1520/65286-316 /F.1(3)/Gaz/2022 Dated 30 AUG 2022

Sub:-Authorization of Head of office (Central).

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complex, Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. Sh. Sunil Kumar Sharma, Addl. Sessions Judge (West)/ Link Officer (HOO) Tis Hazari Courts, Delhi.
5. The Administrative Civil Judge (Central), Tis Hazari Courts, Delhi.
6. The Sr. AO(J), Admin. Branch (I,II&III), General Branch (Central) Tis Hazari Courts, Delhi.
7. Sh. Amit Badori, DDO/AO, Accounts Branch (Central) Tis Hazari Courts, Delhi.
8. The Principal Accounts Officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
9. The Branch Manager, State Bank of India, Tis Hazari Courts, Delhi.
10. The Pay and Accounts Officer No. VI, Tis Hazari Courts, Delhi.
11. The P.S. to the undersigned.
12. The PRO/APRO Tis Hazari Courts, Delhi.
13. The Website Committee Tis Hazari Courts, Delhi.
14. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi

2/23/9